

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF FIPOLA RETAIL (INDIA) PRIVATE LIMITED

CIN : U15532TN2016PTC113906

Date of commencement of CIRP: 02nd May 2023

List of Creditors - as on 17th April 2024

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

**List of operational creditors (Government dues)
(Annexure-7)**

SI NO	Details of Claimant		Date of Claim Received		Amount of claim admitted	Nature of Claim	Details of Claim admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Government	Date of Receipt			Amount Claimed	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC, if applicable
1	Income Tax (TDS)			6/3/2023	15,829,930	15,829,930	Nil	No	No	No	No	NA	NA			
2	Employee State Insurance Scheme			6/22/2023	5,268,904	5,268,904	Nil	No	No	No	No	NA	NA			
3	Employee Provident Fund Organisation			7/14/2023	15,214,164	15,214,164	Nil	No	No	No	No	NA	NA			
4	Assistant Commissioner, Alwarpet, GST			8/14/2023	1,058,418	1,058,418	Nil	No	No	No	No	NA	NA			
	TOTAL				37,371,416	37,371,416										

For Fipola Retail (India) Pvt. Ltd.

Sankar Varadharejan
Liquidator